

(b) The base construction cost of the Project including cost of land acquisition is estimated at Rs. 50761 crores. This exclude escalation, contingency, PPP element, taxes and interest during construction.

(c) No, Sir. Under Section 20 F of the Railways (Amendment) Act, 2008 award has been made for over 20% of land to be acquired for the project. The total land requirement for the project is, however, under review with the intention of bringing the proposed alignment as close to the existing rail track as possible.

(d) Does not arise.

#### **Construction of railway crossing bridge**

†1200. SHRI RANBBR SINGH PARJAPATI: Will the Minister of RAILWAYS be pleased to state:

(a) the criterion for construction of railway crossing bridge;

(b) whether it is based on public demand; if so, the reasons for pending of sanction of railway crossing bridge in Jind district of Haryana for last 30 years and also the reasons for construction of four railway crossing bridges in Rohtak district of Haryana, recently in a short time span of some months; and

(c) the details of number of crossing over bridges pending for construction in Haryana so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Railway crossing bridges, i.e., Road Over Bridges (ROB) in lieu of level crossings are constructed on cost sharing basis, if Train Vehicle Unit (TVU) of the level crossing is one lakh or above, subject to State Govt's consent for closing of level crossings, 50:50 cost sharing, provision of funds in their Budget, advance action for arrangement of encumbrances free land acquisition, shifting of utilities, etc; otherwise, on Deposit or Build Operate Transfer basis, where cost of construction of ROB is fully borne by the sponsoring agency.

(b) Yes Sir. Public demands, routed through the State Govts, are also taken in cognizance. Such proposals are examined in light of above criterion and depending upon the feasibility, a decision is taken in the individual cases. All such cases where TVUs are less than mandated TVUs, are however taken up on Deposit terms. All level crossing gates, of Jind District of Haryana, qualifying for ROB, have already been sanctioned.

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†Original notice of the question was received in Hindi.

(c) There are 36 nos. of cost sharing ROB sanctioned for construction in Haryana, out of which seven have been completed and 29 nos. are at various stages of planning, approvals of alignment & General Arrangement Drawing, estimating, Designing, tendering and execution.

**World class station in Orissa**

1201. SHRI RUDRA NARAYAN PANY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is considering any proposal for establishment of world class station in any of the railway stations in the State of Orissa;

(b) whether the State Government has sent any proposal in this regard; and

(c) whether any declaration has been made in any of the budget speeches of the Hon'ble Railway Minister in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Yes, Sir.

(b) No, Sir.

(c) Yes, Sir. Bhubaneshwar and Puri Railway Stations have been identified for development into world class stations through PPP (Public Private Partnership) mode.

**Poor service quality in trains**

1202. SHRI BALWINDER SINGH BHUNDER: Will the Minister of RAILWAYS be pleased to state:

(a) whether General Manager, Northern Railway has received a complaint about the poor quality of beddings, dirty toilets and wash basins in AC III tier compartment of 4036, Dhauladhar Express on 28th October, 2010;

(b) if so, whether responsibility has been fixed on the concerned staff and the supervisors responsible for the job, if so, the action taken against each; and

(c) whether the beddings, particularly the blankets are provided departmentally or through contractors and the action taken to ensure that proper quality beddings are provided in all the AC accommodations in trains?